8. **District Reform Action Plan:**— A comprehensive 218-point District Reform Plan has been prepared and shared with the State Governments with a request to implement the same in the districts. The Action Plan is spread across 8 areas: Starting a Business for Construction, Urban Local Body Services, Paying Taxes, Land Reform Enabler, Land Administration and Property Registration Enablers, Obtaining Approval, Miscellaneous and Grievance Redressal/Paperless Courts and Law and Order.

## **Beef export from India**

2301. DR. SANJAY SINH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) India's current position among beef exporter countries of the world;
- (b) the year-wise details of the beef exported from India since 2014;
- (c) the State-wise share of beef export during last five years;
- (d) the details of the new beef export licenses given during last five years; and
- (e) the details of the beef exporter companies, their ownership details and their beef export details during last five years?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (e) As per Foreign Trade Policy 2015-2020, export of beef (which includes meat and edible offal of cow, oxen, calf) is 'prohibited'. Thus, year-wise export data, State-wise share of export, details of new beef export licenses and details of beef exporters does not arise.

## Undernourishment and foodgrains deprivation

2302. SHRI SANJAY SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the reasons for people still suffering from undernourishment and foodgrains deprivation even after the implementation of National Food Security Act; and
  - (b) if so, the steps taken to ensure proper functioning of the Act?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) The National Food Security Act, 2013 (NFSA) being implemented in all the States/UTs,

on an all India basis, aims to supplement the food requirements of upto 75% of the rural and 50% of the urban population. While Antyodaya Anna Yojana (AAY) households, which constitute poorest of the poor are entitled to 35 kg of foodgrains per family per month, priority households are entitled to 5 kg. of foodgrains per person per month at uniform subsidized prices of ₹ 3/2/1 per kg. for rice/wheat/coarse grains respectively. Special provisions have also been made for pregnant women and lactating mothers and children in the age group of 6 months to 14 years, by entitling them to receive nutritious meal free of cost through a widespread network of Integrated Child Development Services (ICDS) Centres, called Anganwadi Centres under ICDS scheme and also through schools under Mid-Day-Meal (MDM) scheme.

In order to ensure proper functioning of the Act, reforms in the Targeted Public Distribution System are being undertaken in consonance with Section 12 of the Act. Some of these reforms include digitization of ration cards/beneficiaries database, seeding of unique identification numbers (Aadhaar) in digitized database, online allocation of foodgrains, computerization of Supply Chain Management, automation of Fair Price Shops, portability of ration cards, full transparency of records and putting in place of a strong Grievance redressal machinery.

## Construction of godowns in Punjab

2303. SHRIMATI AMBIKA SONI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government of Punjab has sought permission of the Centre to construct 20 lakh metric tonne capacity godowns in the State in view of shortage of covered szorage capacity;
  - (b) if so, the details thereof;
- (c) whether they would be covered under the guarantee of the Central Government and the Food Corporation of India; and
- (d) if so, the efforts made by the Ministry to ease out the crisis of acute shortage of covered storage space this year in Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) Government of Punjab has requested for construction of additional 20 lakh MT capacity. However, Government of India has decided to augment the storage capacity in Punjab by way of construction of silos rather than conventional storage as a long term solution.